

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20.04.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/105/2016
NAME OF THE PETITIONER(S) : SAVITHRI VASANTH KUMAR
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD + 3
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Ravi Rameshwar

PETITIONER

Ravi

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. The Counsel for the Petitioner stated that the mediation process is in progress, and prayed for more time. At request, time is enlarged. Put up on **14.06.2018** at **10.30 A.M.**

sd.
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)